

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 31.01.2020

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 31.01.2020 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 360/2015 (I.A. No. 30/2020, I.A. No. 31/2020, I.A. No. 32/2020& I.A. No. 33/2020 I.A. No. 42/2020 I.A. No. 43/2020 WITH	National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat)	For Consideration of Report but report not received	12.02.2020
2.	Original Application No. 366/2015 (M.A. No. 02/2019& M.A. No. 251/2019) WITH	National Green Tribunal Bar Association Vs. Dr.Sarvabhoun Bagali (State of Karnataka)		12.02.2020
3.	Original Application No. 368/2015 (M.A. No. 16/2019 & M.A. No. 170/2019) M.A. No. 213/2019) WITH	National Green Tribunal Bar Association Vs. Dr. Sarvabhoun Bagali (State of Karnataka)		12.02.2020
4.	Original Application No. 173/2018 (Earlier O.A. No. 89/2017 (EZ) (I.A. No. 76/2019& I.A. No. 709/2019) WITH	Sudarsan Das Vs. State of West Bengal & Ors.	Ms. Madhumita Bhattacharjee, Adv. Report Received from MoEF	12.02.2020
5.	Original Application No. 874/2018 WITH	News item published in "The Tribune " Authored by Arun Sharma Titled "Mounds of sand on Sutlej banks, mining mafia digs in"		12.02.2020
6.	Original Application No. 44/2016 (M.A. No. 16/2020) WITH	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Rahul Khurana, Adv.	12.02.2020
7.	Original Application No. 517/2015 WITH	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change		12.02.2020
8.	Original Application No. 550/2015 WITH	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.		12.02.2020

9.	Original Application No. 530/2016 WITH	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.		12.02.2020
10.	Original Application No. 272/2016 WITH	M/s Ganga Yamuna Mining Co Vs. State of Haryana & Ors.		12.02.2020
11.	Original Application No. 481/2016 WITH	Joginder Singh Vs. Ministry of Environment & Forest & Ors.		12.02.2020
12.	Original Application No. 540/2015 WITH	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.		12.02.2020
13.	Original Application No. 90/2016 WITH	Chander Mohan Uppal Vs. State of U.P. & Ors.		12.02.2020
14.	Execution Application No. 40/2017 IN O.A. No. 517/2015 WITH	Sandeep Kumar Vs. Ministry of Environment, Forest and Climate Change & Ors.		12.02.2020
15.	Original Application No. 671/2017 (Earlier O.A.No.123/2014)	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.		12.02.2020
16.	Original Application No. 668/2018	Surinder Singh Vs. State of Haryana	For Consideration of Report	12.02.2020
17.	Original Application No. 726/2018 (M.A. No.1632/2018) WITH	Rupesh Pethe Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant For Consideration of Report	12.02.2020
18.	Original Application No. 456/2018 (Earlier O.A. No. 146/2014 (CZ) (M.A. No. 242/2019)	Nityanand Mishra Vs. State of M.P. & Ors.	Mr. Siddharth Singh, Adv. for Applicant Mr. Nivesh Kumar, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Kanupriya Tiwari, Adv. Ms. Nikita Delouri, Adv. Mr. Yadvendra Yadav, Adv. Ms. Rukhmini Bobde, Adv. Mr. Kumar Shashank, Adv.	12.02.2020
19.	Execution Application No. 55/2018 IN Original Application No. 520/2016 (I.A. No. 77/2019, I.A. No. 78/2019, I.A. No. 218/2019 & I.A. No. 447/2019)	Vikrant Tongad Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant M/s. Primus Law Associates, Adv. Mr. Ankur S. Kulkarni, Adv. For Consideration of Report but report not received	12.02.2020
20.	Execution Application No. 36/2019 IN Original Application No. 102/2017	Nature Club of Rajasthan Vs. Union of India & Ors.	Mr. Anand Varma, Adv. for Applicant	12.02.2020